

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Civil Appeal No(s). 4282/2023

FOOD CORPORATION OF INDIA & ORS.

Appellant(s)

VERSUS

UMESH CHANDRA GUPTA

Respondent(s)

Date : 11-10-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. M J Michael, Adv.
Mr. Vijayan K., Adv.
Mr. Ajit Pudussery, AOR

For Respondent(s)

Ms. Vibha Bhat, Adv.
Mr. Pankaj Singh, Adv.
Ms. Rashi Bajpayee, Adv.
Mr. Suryansh Singh, Adv.
Ms. Veera Kaul Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete.

The matter being complete in all respects, the same be
processed for listing before the Hon'ble Court, as per rules.

VIVEK SAXENA
Registrar